

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 109 OF 2017**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Harison Hydel Construction Co. (P) Ltd.**

**...Appellant(s)**

**Vs.**

**The HP State Electricity Board Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Vij  
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Parichita Chaudhury for R-1  
  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **03.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

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